

F.No. A-22012/03/2011-Ad.VI  
 Government of India  
 Ministry of Finance  
 Department of Revenue  
 (Central Board of Direct Taxes)  
 \* \* \* \* \*

New Delhi, the 9<sup>th</sup> May, 2011

**ORDER NO. 81 OF 2011**

The following officers in the grade of Additional/Joint Commissioner of Income Tax are hereby transferred and posted at the station indicated against each in the Directorate of International Taxation and Transfer Pricing with immediate effect and until further orders:

**A. POSTED TO DIRECTORATE :**

S.No.	Name of the Officer /Code	Posted From	Posted To
1.	Dr. Satya Sai Rath (01007)	CCIT (CCA), Hyderabad	Bangalore
2.	P. Selvaganesh (91029)	CCIT(CCA), Chennai	Chennai
3.	S. Ravishankar Narayan (00019)	CCIT(CCA), Chennai	Chennai
4.	Naresh Saka (99029)	CCIT(CCA), Bangalore	Bangalore
5.	Ram Mohan Singh (94044)	On return from deputation	Delhi

**B. POSTED OUT FROM THE DIRECTORATE:**

S.No.	Name of the Officer /Code	Posted From	Posted To
1.	C.P. Pathak (93024)	Mumbai	CCIT(CCA), Mumbai
2.	Anshu Shukla Pandey (92023)	Dehradun	CCIT(CCA), Kanpur

2. The transfers/postings in respect of the following officers are being modified/cancelled in supersession of the earlier orders:

**A. TRANSFER MODIFIED:**

S.No.	Name of the Officer /Code	Posted From	Posted To
1.	Y.D. Sharma (92044).	UOP Bangalore	Addl.DIT (Int.Txt.), Dehradun

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**B. TRANSFER CANCELLED:**

S.No.	Name of the Officer /Code	Posted From	Posted To
1.	Biswaranjan Sashmal (93021)	Hyderabad	Chennai
2.	Rajiv Kumar Singh (93084)	Hyderabad	Chennai
3.	Manoj Kumar (94039)	Bhopal	Bangalore
4.	Rajesh Kumar Jha (92055)	Delhi	Bangalore

3. These transfer/posting have been made in accordance with the posting policy for posting of officers (ITO & above) in the Directorate of international Taxation & Transfer pricing CBDT-2010 circulated vide F.No HRD/CM/103/1/2010-11/1055 dated 15.12.2010 and subsequent modification approved by the competent Authority on 28<sup>th</sup> March, 2011. Transfer and placement policy of officers of IRS, CBDT-2010 is not applicable in the case of officers posted in the Directorate of International Taxation and Transfer pricing.

4. All the officers mentioned above should be relieved wherever applicable before 13<sup>th</sup> May, 2011 positively under intimation to the Board. The compliance reports regarding relieving / joining of the above officers may be forwarded by the concerned CCIT (CCA) to the Database Cell at [dbu.cbdt@incometaxindia.gov.in](mailto:dbu.cbdt@incometaxindia.gov.in) by 18.05.2011 positively.

5. The CCIT(CCA) shall ensure that the officers before being relieved submit their Resume/Self Assessment and Report/ Review the ACRs for the period ending 31.03.2011 of their subordinates and submit them to the concerned Reviewing officers, as the case may be

6. Hindi version of this Order will follow.



(Anand Upadhyay)

Under Secretary to the Government of India

1. Officers concerned through CCIT (CCA) of the concerned Region.
2. All Chief Commissioners/Directors General of Income Tax.
3. JS(FT&TR-1)/DGIT(HRD).
4. Principal Chief Controller of Accounts, New Delhi.
5. Zonal Accounts Officer, CBDT, C/o CCIT concerned.
6. PPSs to FM / MOS(R) / Secretary (Revenue) / SP. SECY. (R) / Chairman, CBDT/ Members. CBDT/ JS (Admn.) CBDT / JS(R).
7. Adviser to FM.
8. Hindi Section for Hindi version.
9. Secretary General, IRS Association/ITGOA/All India Income Tax SC & ST Employees Welfare Association.
10. Web Manager for [www.irs-officersonline.gov.in](http://www.irs-officersonline.gov.in) website.



(Anand Upadhyay)

Under Secretary to the Government of India